

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2340  
ANSWERED ON:05.02.2014  
FEE FOR JEE ANSWER SCRIPT  
Sivasami Shri C.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Central Board of Secondary Education (CBSE) has been charging Rs. 500 from candidates of JEE for photocopies of their answer script and answer key;
- (b) if so, the details thereof;
- (c) whether this amounts to violation of the Right to Information (RTI) Act that allows citizens to seek documents on an application charge of Rs. 10/-; and
- (d) if so, the details thereof? ANSWER

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)&(b): Yes, Madam. The Central Board of Secondary Education (CBSE) is charging Rs.500/- per candidate for providing a combination of information that includes the photocopy of Optical Mark Recognition (OMR) Answer Sheet, the copy of responses captured by machine with Joint Entrance Exam (JEE) calculation of marks and the answer key of JEE, Main-2013.

(c)&(d): It does not violate the provisions of the RTI Act, 2005. As per the Clause 7(3) of RTI Act, 2005, the Central Public Information Officer can charge Rs.500/- to recover the cost of providing an in-house verification of answer sheets, responses captured by machine and tabulation of marks with answer key. The fee is also as per the recommendations of the Committee appointed by the Board to frame modalities for providing information to the candidates applying for the answer sheets of JEE (Main) under the Right to Information (RTI) Act, 2005.